

FORM B
PUBLIC ANNOUNCEMENT
(Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016)

FOR THE ATTENTION OF THE STAKEHOLDERS OF FLEXI INFOTECH PRIVATE LIMITED

S.N.	PARTICULARS	DETAILS
1	Name of corporate debtor	FLEXI INFOTECH PRIVATE LIMITED
2	Date of incorporation of corporate	08.11.2012
3	Authority under which corporate debtor is incorporated / registered	Ministry of Corporate Affairs - Registrar of Companies, DELHI
4	Corporate Identity No. / Limited Liability Identification No. of corporate	U72200DL2012PTC244682
5	Address of the registered office and principal office (if any) of corporate	Reg. Office: B-1206, New Ashok Nagar, New Delhi-110096
6	Date of closure of Insolvency Resolution Process	22.12.2021
7	Liquidation commencement date of corporate debtor	24.12.2021
8	Name and registration number of the insolvency professional acting as	PARVEEN KUMAR ADLAKHA Reg.-IBBI/PA-002/IP-NO1034/2020-21/13336
9	Address and e-mail of the liquidator, as registered with the Board	H.No-54 FF, BLOCK C-3, JANAKPURI, NEW DELHI, 110058 Email : praveenadlakha@gmail.com
10	Address and e-mail to be used for correspondence with the liquidator	H.No-54 FF, BLOCK C-3, JANAKPURI, NEW DELHI-110058 M.9899048896 Email : praveenadlakha@gmail.com
11	Last date for submission of claims	23.02.2022

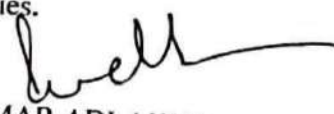
Notice is hereby given that the National Company Law Tribunal, Delhi Bench has ordered the commencement of liquidation of the Flexi Infotech Private Limited on 22nd December 2021 (Order Copy received on 24.12.2021)

The stakeholders of Limited are hereby called upon to submit their claims with proof on or before 23rd January 2022, to the liquidator at the address mentioned against item No.10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with the proof in person, by post or by electronic means.

The prescribed forms for filing of claim can be downloaded from:
<https://www.ibbi.gov.in/home/downloads>

Submission of false or misleading proof of claims shall attract penalties.


PARVEEN KUMAR ADLAKHA
Liquidator of Flexi Infotech Private limited
Reg.-IBBI/PA-002/IP-NO1034/2020-21/13336

Date: 24th December 2021
Place: Delhi